

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY

APPLICATION NUMBER : :

PETITION NUMBER : TCP/392/ (IB)/2017

NAME OF THE PETITIONER(S) : L & T FINANCE LTD

NAME OF THE RESPONDENT(S) : ST. JOPHN FRIEGHT SYSTEMS LTD

UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

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| 1. | ANANTHA PADMANABHA SWAMY | COUNSEL FOR RESPONDENT | K. Anantha Padmanabha Swamy |
| 2.) | M. S. D. F. V. I. | COUNSEL FOR PETITIONER | M. S. D. F. V. I. |

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that an arbitration matter is pending before the Mumbai High Court relating to this matter. He also stated that he has not received copy of the petition and other documents. Counsel for petitioner is directed to provide copy of the petition and other documents to the respondents. At request of counsel for respondents, time extended to file counter by the next date of hearing. Further, counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on 20.06.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)